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C.A.No. 8561 OF 1997

ITEM No.103 (Mentioned)

Court No. 7

SECTION XVI

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Civil Appeal No. 8561 of 1997

HOWRAH MUNICIPAL CORPN. & ORS.

Appellant (s)

VERSUS

GANGES ROPE CO. LTD. & ORS.

Respondent (s)

(With appln.(s) for permission to submit addl. documents and office report)

Date : 28/10/2003 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SHIVARAJ V. PATIL  
HON'BLE MR. JUSTICE D.M. DHARMADHIKARI

For Appellant (s)Mr. L.C. Agrawala,Adv.

For Respondent (s)Mr. Sunil Kumar Jain,Adv.

UPON hearing counsel the Court made the following  
O R D E R

At the request of the learned counsel for the appellants, list the appeal after two weeks.

[ T.I. Rajput ][ Shelly Sengupta ]  
Court Master Court Master